

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P.(C).TMP No.243 OF 2020

PETITIONERS:

1. KERALA PRIVATE COLLEGE MINISTERIAL STAFF FEDERATION,  
REPRESENTED BY ITS STATE GENERAL SECRETARY GEORGE SEBASTIAN,  
MARY MATHA ARTS & SCIENCE COLLEGE,  
P.O. VEMOM, MANANTHAVADY, WAYANAD - 670 645.

2. GEORGE SEBASTIAN,  
HEAD ACCOUNTANT,  
MARY MATHA ARTS & SCIENCE COLLEGE,  
P.O. VEMOM, MANANTHAVADY, WAYANAD - 670 645.

BY ADVOCATES SRI. DR. K.P. SATHEESAN (SR.),  
SRI P. MOHANDAS, SRI K. SUDHINKUMAR,  
SRI S.K. ADHITHYAN & SRI SABU PULLAN

RESPONDENTS:-

1. STATE OF KERALA,  
REPRESENTED BY THE CHIEF SECRETARY,  
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.

2. THE ADDITIONAL CHIEF SECRETARY (FINANCE),  
FINANCE DEPARTMENT,  
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.

SRI. T.S. SYAM PRASANTH GP

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS  
ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS**

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W.P (C) TMP No.243 of 2020  
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Dated this the 30<sup>th</sup> day of April, 2020

**ORDER**

Ext.P1 order which is under challenge in this case has already been stayed by this Court in W.P(C) TMP No.182/2020. Hence, no further orders are required in this case as an interim measure.

Post this writ petition on 20.05.2020 along with connected cases.

**BECHU KURIAN THOMAS**  
**JUDGE**

APPENDIX

PETITIONERS' EXHIBITS:

1. EXT. P1:- TRUE COPY OF THE GOVERNMENT ORDER  
G.O. (P)NO. 46/2020/FIN. DATED 23-04-2020  
ISSUED BY THE 2ND RESPONDENT
2. EXT. P2:- TRUE COPY OF THE CIRCULAR ISSUED BY THE  
REGISTRAR, SUPREME COURT OF INDIA DATED 29-03-2020
3. EXT. P3:- TRUE COPY OF THE GOVERNMENT ORDER  
G.O. (MS)NO. 41 DATED 3-4-2020 ISSUED BY THE  
CHIEF SECRETARY TO GOVERNMENT OF TAMIL NADU
4. EXT. P4:- TRUE COPY OF THE NOTIFICATION  
NO. Z-92011/25/2020-COORD/O AND M DATED 3-4-2020  
ISSUED BY THE DEPARTMENT OF POSTS, GOVERNMENT OF INDIA
5. EXT. P5:- TRUE COPY OF THE CIRCULAR  
NO. F NO. A-50050/42/2020/CASH, GOVERNMENT OF INDIA,  
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE DATED 17-04-2020